

No. RJ-1/Regular/812/2025

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay and its benches at Nagpur and Aurangabad and High Court of Bombay at Goa** that on **Friday, 21st February 2025** :

“In the Second Session, Court working hours will be from 3.00 pm. to 4.10 pm.”

Dated this 20th day of February 2025

By Order

Sd/-
(Anil H. Laddhad)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.